

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-509
IB-55/ND/2023

IN THE MATTER OF:

J.V Industries Pvt. Ltd.

....Applicant

Vs.

Capital Transformers Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 14.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Agrim Arora

For the Respondent : Mr. Amit Verma, Adv.

ORDER

List the matter before the Regular Bench on **21.04.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)